

# Tamil Nadu Co-Operative Societies (Appointment Of Special Officers) Amendment Act, 2012

## 01 of 2012

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# Tamil Nadu Co-Operative Societies (Appointment Of Special Officers) Amendment Act, 2012

### 01 of 2012

An Act further to amend the Tamil Nadu Co-operative Societies (Appointment of Special Officers) Act, 1976.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:-

## 1. Short title and commencement :-

(1) This Act may be called the Tamil Nadu Co-operative Societies(Appointment of Special Officers) Amendment Act, 2012.(2) It shall come into force at once.

#### 2. Amendment of section 4 :-

In section 4 of the Tamil Nadu Co-operative Societies (Appointment of Special Officers) Act, 1976, (Presidents Act 25 of 1976)in subsection (1), for the expression "thirty five years and eight months", the expression "thirty six years and two months" shall be substituted.